MADHYA PRADESH STATE JUDICIAL ACADEMY  
HIGH COURT OF M.P., JABALPUR

SPECIALIZED EDUCATIONAL PROGRAMME ON –  
PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005  
(Through online and other modes of telecommunications including Videoconferencing )

DATE: 20th JUNE, 2020 (MPSJA)

PROGRAMME

<table>
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<th>SESSIONS</th>
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| I        | 10.30 a.m. to 10.40 a.m. | Inaugural session & overview of the Programme  
By: Officers of the Academy |
| II       | 10.40 a.m. to 11.55 a.m. | General Introduction: Object, procedure, application  
& interim measures under Protection of Women from Domestic Violence Act, 2005  
By: Smt. Anu Singh,  
OSD, MPSJA |
| III      | 12.15 p.m. to 1.30 p.m. | Interim & final orders that can be passed under Protection of Women from Domestic Violence Act, 2005 and their enforcement  
By: Shri Tajinder Singh Ajmani,  
OSD, MPSJA |

BREAK (11.55 a.m. to 12.15p.m.)

Note: The Time Table is subject to change as per exigencies.

DIRECTOR